



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-12042022-235069
CG-DL-E-12042022-235069

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 1714]

नई दिल्ली, मंगलवार, अप्रैल 12, 2022/चैत्र 22, 1944

No. 1714]

NEW DELHI, TUESDAY, APRIL 12, 2022/CHAITRA 22, 1944

विधि और न्याय मंत्रालय

(विधायी विभाग)

शुद्धिपत्र

नई दिल्ली, 12 अप्रैल, 2022

का.आ. 1801(अ).—भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (ii), सं. 1648, तारीख 10 अप्रैल, 2022 को प्रकाशित भारत सरकार के विधि और न्याय मंत्रालय (विधायी विभाग) की अधिसूचना के हिन्दी पाठ में, पृष्ठ सं. 6 पर, पंक्ति सं. 3 में, “1334” के स्थान पर “1734” पढ़ें।

[फा. सं. एच-11024/2/2021-वि.2]

दिवाकर सिंह, संयुक्त सचिव और विधायी परामर्शी

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

CORRIGENDUM

New Delhi, the 12th April, 2022.

S.O. 1801(E).—In the Notification of the Government of India in the Ministry of Law and Justice (Legislative Department), published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), No. 1648, dated the 10th April, 2022, in the notification number S.O. 1732(E), at page 4, in line 18, for “three” read “two”.

[F. No. H-11024/2/2021-Leg.II]

Diwakar Singh, Jt. Secy. & Legislative Counsel

2653 GI/2022

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.